

संचार मंत्रालय में अस्थायी कर्मचारी

600. श्री हुकम चन्व कछुवाय : क्या संचार मंत्री यह बताने की कृपा करेंगे कि उनके मंत्रालय में इस समय कितने अस्थायी कर्मचारी ऐंसे हैं जिन्होंने पांच वर्षों से अधिक सेवा पूरी कर ली है ?

संचार तथा पर्यटन और नगर बिमानन मंत्री (श्री राज बहादुर) : मांगी गई जानकारी इकट्ठी की जा रही है जिसे सभा पटल पर रख दिया जाएगा।

Decline in export earnings of Indian films

601. SHRI C. K. JAFFER SHARIEF: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether figures of export earnings of Indian films have shown a 14 per cent fall during the year ended June, 1973; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) There has been a slight fall in export earnings of films during the period from July 1972 to May 1973 as compared to the previous corresponding period of the order of 5.7 per cent.

(b) No specific reason can be attributed to this slight fall.

Functioning of Calcutta Telephones

602. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Ministry has received any complaint from the subscribers or any other concern about the poor functioning of the Calcutta Telephones particularly in 24,41 and 57 exchanges and also in the Trunk line between Delhi and Calcutta;

(b) if so, the steps taken in the matter; and

(c) whether the Ministry is prepared to make any investigation into the regular activities of the Auto-manual and Trunk-exchange of Calcutta Telephones?

THE MINISTER OF COMMUNICATIONS AND TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) to (c). Complaints have been received from time to time. The complaints when received were examined and necessary remedial steps taken to rectify them. The Department on its own also assesses the quality of service at Calcutta on a continuing basis and various long term and short term measures to improve the service are under implementation. Since the Service is being constantly watched and taken care of there is hardly any need for a special investigation as proposed.

CORRECTION OF ANSWER TO USQ NO. 590 DATED 25-7-73 RE. LOOTING OF CAMPS BY ARMED MIZO REBELS AT TITAHJAYA-PARA, NORTH TRIPURA

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): In the answer furnished to part (a) of the Lok Sabha Unstarred Question No. 590 on the 25th July, 1973 it was stated that Government had no information regarding an incident on the 10th June, 1973 referred to in the question. The Government of Tripura have subsequently furnished the information that on the 10th June, 1973, a gang of three armed Mizos raided Titahjaya para under Kanchanpur Police Station in North Tripura and looted articles valued at about Rs. 52 (Rupees fifty-two only) from two labour camps of contractors and that no involvement of local educated youth has been established.

2. The required information was received from the State Government of Tripura only in the last week of August 1973 and hence the delay in correcting the statement.